

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.104  
C.P.(IB)/275(AHM)2023

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Comet Performance Chemicals Private Limited  
V/s  
Aarvee Denims and Exports Limited

.....Applicant

.....Respondent

**Order delivered on 08/05/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Arjun Sheth, Advocate a/w.  
: Mr. Rajiv Chawla, Advocate  
For the Respondent : None

**ORDER**

Learned Counsel for the applicant submits that a leave note has been circulated by the Counsel for the respondent seeking adjournment in the matter, which is allowed.

At the request of the Counsel for the respondent, the matter stands adjourned to 19.06.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**